

and for the period from April 1981 to January, 1982 is given below:

Unit/Division/Office	Rs./lakhs	
	during 1980-81	From April, 1981 to January, 1982
Sindri	89.76	119.60
Gorakhpur	24.06	36.63
Ramagundam	37.74	45.27
Talcher	29.47	47.43
Korba	0.10	Not available
Lucknow Marketing	0.95	1.00
Hyderabad Marketing	0.05	0.10
Industrial Products Division, Calcutta	0.49	0.34
Jodhpur Mining Orgn.	0.14	0.10
Central Office	4.31	2.79
Total	187.07	247.26

(b) The Fertilizer Corporation of India Limited has stopped payment of over-time allowance to non-technical staff and has restricted its payment to technical staff where it is absolutely necessary.

Commencement of AIR Nagpur Programmes

1525. SHRI R. K. MHALGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the daily programmes of All India Radio, Nagpur commence at 6.30 a.m. every day;

(b) whether it is a fact that the programmes of all other centres in Maharashtra viz., Bombay, Pune, Sangli, etc. commence at 6.00 a.m. every day;

(c) whether the AIR, Nagpur has received any letters demanding the commencement of AIR. Nagpur programmes at 6.00 a.m. instead of 6.30 a.m.;

(d) if so, when and what are the reasons/grounds given in the said letters in support of the demand;

(e) what decision Government have taken in this regard; and

(f) if no action has been taken, the specific reasons for the delay and when the same is likely to be taken;

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Yes, Sir.

(b) Out of the eight Stations of A.I.R. located in Maharashtra State,

only Pune, Sangli and Bombay commence their daily programmes on the primary channel at 5.55 A.M.

(c) to (f). Suggestions have been made in the columns of the newspapers and in letters addressed to the Nagpur Station suggesting that in the interest of the people in the Vidarbha region, the daily programmes of AIR, Nagpur may start at 6.00 A.M. so that the first all India news bulletin and more of Bhakti Sangeet programme could be available to them.

It is now proposed to start daily programmes from 6.00 A.M. from coming financial year.

Telephone Advisory Committee for Maharashtra

1526. SHRI R. K. MHALGI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Vidarbha Chamber of Commerce and Industry, Akola vide their letter No. 129/81/F/14213, dated 10-11-81 addressed to the General Manager, Telecommunications, Maharashtra, Bombay, demanded representation on Tele-communications Advisory Committee for Maharashtra Circle;

(b) whether it is a fact that in the past the names recommended twice by the Chamber, as asked for, were rejected by the Authorities for inclusion in the Committee;

(c) if so, what were the specific reasons for the rejection of the above names; and

(d) what are the norms fixed by the Department for appointment on the Advisory Committee?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The names recommended by the Vidarbha Chamber of Commerce were considered along with the names received from other Organisations, but were not approved for the Maharashtra Circle Telecommunication Advisory Committee.

(c) The Vidarbha Chamber of Commerce, Akola was represented in the Akola Telephone Advisory Committee (TAC) upto 31-3-76. Thereafter, due to a revision of policy, Akola TAC was not reconstituted and a TAC for Maharashtra State was formed in 1978. The names recommended by Vidarbha Chamber of Commerce were considered in July, 1978 and August, 1981 along with the names from eight other Organisations of Trade, Commerce and Industry. There are only three seats to represent this interest and the representative of Vidarbha Chamber of Commerce was not nominated.

(d) Nominations to the Telecommunication/Telephone Advisory Committees are made by the Government after considering the names received from the Organisations representing various interest through Heads of Telecommunication Circles/Telephone Districts, Department of Parliamentary Affairs, and other names received directly in the P & T Directorate and the Ministry of Communications. Representatives from the different units of the Organisations are chosen for each advisory committee so that various interest at different stations get represented.

Prices of Petrol and L.P.G.

1527. SHRI VIRBHADRA SINGH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the price of motor oil (Petrol) and L.P.G. in each month from July, 1979 to December, 1981; and